

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: AWARENESS PROGRAMME – MEDIATION AND ARBITRATION CENTRE, HYDERABAD - Nomination of 31 Judicial Officers working in Nellore District to participate in the Awareness Programme on "Mediation" scheduled to be conducted on 18.06.2016 at District Legal Services Authority, Nellore – **ORDERS - ISSUED.**

REF: Letter ROC.No.222/HCMAC/2016, dated 16.06.2016 from the Deputy Director, Mediation and Arbitration Centre, High Court of Judicature at Hyderabad.

ORDER ROC.No. 3728/2016-B.SPL., DATED: 17.06.2016

The High Court is pleased to pass the following Orders:

The following 31 Judicial Officers working in Nellore District, are hereby nominated to participate in the Awareness Programme on "Mediation" scheduled to be conducted on 18.06.2016 at District Legal Services Authority, Nellore.

SL.NO.	NAME AND DESIGNATION OF THE OFFICERS
1.	Smt. K.Syamala Devi, I Addl. District and Sessions Judge, Nellore.
2.	S.V.Narasimha Raju, II Addl. District and Sessions Judge, Nellore.
3.	Sri B.Papi Reddy, III Addl. District and Sessions Judge, Nellore.
4.	Sri Ch.Ramachandra Murthy, IV Addl. District and Sessions Judge, Nellore.
5.	Sri M.Krishnappa, Special Judge for trial of offences under SCs and STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Nellore.
6.	Sri B.R.Madhusudhan Rao, Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nellore.
7.	Sri P.Gurappa, VII Addl. District and Sessions Judge, Gudur, Nellore District.
8.	Smt. C.Satya Vani, Secretary, District Legal Services Authority, Nellore.
9.	Sri T.V.Subba Rao, Prl. Senior Civil Judge, Nellore.
10.	Sri G.Bhupal Reddy, I Addl. Senior Civil Judge, Nellore.
11.	Smt. N.Santhi, Senior Civil Judge, Kavali, Nellore District.
12.	Smt. G.Geetha, Senior Civil Judge, Kovur, Nellore District.
13.	Sri D.Yedukondalu, Senior Civil Judge, Gudur, Nellore District.
14.	Smt. S.Hemalatha, I Addl. Junior Civil Judge, Nellore.
15.	Smt. M.Sobha Rani, II Addl. Junior Civil Judge, Nellore.
16.	Sri T.Kesava, III Addl. Junior Civil Judge, Nellore.
17.	Sri T.Vasudevan, VI Addl. Junior Civil Judge, Nellore.
18.	Sri Y.J. Padmasree, Judicial Magistrate of First Class, Special Mobile Court, Nellore.
19.	Smt. S.Aruna Sri, Special Judicial Magistrate of First Class for Railways, Nellore.
20.	Smt. A.Padma, Special Judicial Magistrate of First Class, Excise Court, Nellore.
21.	Smt. E.Prasuna, Prl. Junior Civil Judge, Kavali, Nellore District.

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22.	Sri K.V.Ramakrishnaiah, Addl. Junior Civil Judge, Kavali, Nellore District.
23.	Sri D.Balakrishnaiah, Prl. Junior Civil Judge, Kovur, Nellore District.
24.	Smt. B.Radha Rani, Addl. Junior Civil Judge, Kovur, Nellore District.
25.	Sri M.Sankar Rao, Junior Civil Judge, Atmakur, Nellore District.
26.	Sri P.Diwakar, Prl. Junior Civil Judge, Gudur, Nellore District.
27.	Sri K.P.Sai Ram, Addl. Junior Civil Judge, Gudur, Nellore District.
28.	Ms. Faizunnisa Shaik, Junior Civil Judge, Venkatagiri, Nellore District.
29.	Smt. T.Haritha, Prl. Junior Civil Judge, Sullurpet, Nellore District.
30.	Sri G.L.V.Saraswathi, Junior Civil Judge, Naidupet, Nellore District.
31.	Sri Marpu Sridhar, Junior Civil Judge, Udayagiri, Nellore District.

The I Addl. District and Sessions Judge, FAC. Prl. District and Sessions Judge, Nellore, is requested to make necessary relief arrangements in respect of the above said nominated officers to the said programme on 18.06.2016 at District Legal Services Authority, Nellore.


17.6.16
REGISTRAR (VIGILANCE)

To

1. The officers concerned.
 2. The Central Project Coordinator, High Court of Judicature at Hyderabad
(with a request to direct the concerned to place the proceedings in the High Court's Website under general information).
 3. The Deputy Director, Mediation and Arbitration Centre, High Court of Judicature at Hyderabad.
 4. The Prl. District and Sessions Judge-cum-chairman, District Legal Services Authority, Nellore.
 5. The I Addl. District and Sessions Judge, Nellore.
 6. The Secretary, District Legal Services Authority, Nellore.
 7. The District Treasury Officer, Nellore.
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